

to the best interests of the local manufacturers. There is no frightening difficulty. At the moment the stock has increased only by 1500 tons.

RESTRICTIONS ON CRYSTAL SULPHUR

*2117. **Shri A. N. Vidyalkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received any representation from the manufacturers of Ayurvedic Medicines, urging the removal of all restrictions on Crystal Sulphur, called 'Amblasar';

(b) whether it is a fact that this quality of sulphur is not used in allopathic medicines, or for chemical or industrial purposes, or in munitions; and

(c) the reply that Government have given or propose to give to this representation?

The Minister of Commerce. (Shri Karmarkar): (a) No, Sir.

(b) Government have no information.

(c) Does not arise.

Shri A. N. Vidyalkar: Has it been brought to the notice of the Government that the Punjab Government in circular No. LLC566 dated 10th March, 1942, has stated that these restrictions have been imposed as per orders from the Central Government?

Shri Karmarkar: Our attention has not been drawn to it. I should be grateful to the hon. Member if he can give me a copy of the circular.

Shri A. N. Vidyalkar: If the matter is brought before the Minister, will he sympathetically consider it?

Shri Karmarkar: Immediately and sympathetically.

Shri Raghuramiah: May I know whether there are any restrictions on this sulphur?

Shri Karmarkar: No, Sir, so far as we know.

TUBEWELL EQUIPMENT

*2118. **Shri A. N. Vidyalkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quality and quantity of Tubewell equipment, i.e. electric motors, pumps and other accessories manufactured in India;

(b) the places where this is manufactured;

(c) what Government are doing to encourage and develop this industry;

(d) whether any conditions have been laid down in the agreement with the foreign concern that has been given a contract for erecting Tubewells in India, that they will first utilise Indian manufactured materials before any material is imported from foreign countries; and

(e) whether it is a fact that the Central Workshop, Amritsar, had manufactured 1,800 complete Tubewell pumps, before Partition and had supplied the same to the Punjab Government and the same had given very satisfactory results?

The Minister of Commerce (Shri Karmarkar): (a) Presumably by quantity the hon. Member is referring to the production figures. If so, during 1952 the production of pumps and electric motors suitable for the Pumps was 32,051 and 207 respectively. The quality of these machines is reported to be quite satisfactory.

(b) A statement is laid on the Table of the House. [See Appendix XI, annexure No. 61.]

(c) Assistance is rendered by way of issue of licences for component parts, capital equipment and raw materials not indigenously available, and by releasing indigenous raw materials.

(d) No, Sir.

(e) Government have no information.

Shri Nanadas: May I know whether we have imported any tubewell equipment in 1952?

Shri Karmarkar: It is possible but during July-December, 1952, the import quota has been nil.

Sri Veeraswamy: May I know the number of tubewells sunk in the Madras State and at what places and whether they are successfully working?

Shri Karmarkar: The hon. Members wants to know the number of tubewells in the Madras State.

Mr. Deputy-Speaker: Merely because something refers to tubewells, we cannot put such questions.

Shri Velayudhan: Arising out of the answer to part (e) of the question, may I know whether Government are constructing tubewells at the Central workshop at Amritsar.

Shri Karmarkar: At the moment we have no information readily available

but we shall find it out if the hon. Member wants it.

Shri T. N. Singh: May I know whether in such agreements, the Government do not consider the desirability of insisting on use of indigenous material.

Shri Karmarkar: In many of the agreements we insist on that.

Shri T. S. A. Chettiar: May I know whether for the community projects, the need is there to import these instruments from outside?

Shri Karmarkar: Not necessarily. Whenever it is absolutely necessary, we permit imports from outside.

Shri Bansal: The hon. Minister just have notice. I should like to now informed the House that in some of the agreements, Government insists that the foreigners should use indigenously manufactured parts. May I know in which agreements this condition has been insisted upon?

Shri Karmarkar: I should like to have notice. I should like to state that the Government of India are trying to give preference to indigenous materials as far as possible so long as their prices are reasonable and the dollar and the rupee part of the expenditure provided in the agreement are properly maintained.

Shri Bansal: I may state for the information of the hon. Minister that this condition was not insisted upon in respect of the Associated Tubewells Ltd.

Mr. Deputy-Speaker: The hon. Member is not a Minister.

Shri Nanadas: May I know whether the company which is erecting tubewells is also producing equipment required for the tubewell pumps?

Shri Karmarkar: I should like to have notice.

हज यात्रा

*२१२०. **श्री रघुनाथ सिंह:** क्या प्रधान मंत्री बताने की कृपा करेंगे कि :

(क) गत वर्ष कितने हज यात्री भारत से मक्का गये थे ;

(ख) इस वर्ष रमजान शरीफ के पड़ोस बाव में हज यात्रियों के जाने का प्रबन्ध किया गया है या नहीं ;

(ग) क्या समाचारपत्रों में छपी यह खबर ठीक है कि रमजान शरीफ के पहले हज यात्रियों के जाने का प्रबन्ध इस वर्ष नहीं किया गया है ;

(घ) यदि नहीं किया गया है, तो उस के क्या कारण हैं ?

The Prime Minister (Shri Jawaharlal Nehru): (a) 7,791 pilgrims.

(b) to (d). Arrangements have been made for regular pilgrim ships to ply between Bombay and Jeddah in the post-Ramzan period this year.

The Mogul Line Ltd., the only shipping company engaged in pilgrim traffic between India and the Hejaz, state that the number of pilgrims registered with them for a pre-Ramzan sailing this season was insufficient to warrant the reservation of a regular pilgrim ship for the purpose. They therefore duly advertised in India and abroad that there would be no pre-Ramzan sailings this year. Publicity was also given to this by the Port Haj Committee, Bombay. Despite this warning, about 145 foreign pilgrims and 118 Indian pilgrims arrived in Bombay in the vague hope of some suitable arrangements being made for them to reach the Hejaz before Id. At the intervention of the Government of India, the Mogul Line agreed to carry all these pilgrims on board the s.s. Alavi, an ordinary un-berthed passenger ship which sailed for Jeddah on the 10th of May. The foreign nationals travelled with passports and the Indian pilgrims were permitted to go with pilgrim passes.

श्री रघुनाथ सिंह: क्या प्रधान मंत्री बताने की कृपा करेंगे कि इस वर्ष कितने हज यात्रियों की वहां जाने की संभावना है ?

श्री जवाहरलाल नेहरू: यह तो मैं नहीं कह सकता, लेकिन पिछले साल में जो गये, उनकी तादाद में घाप को बता सकता हूं। ग्रामतौर से कोई ग्यारह हजार से बीसह हजार तक जाते हैं।

श्री रघुनाथ सिंह: क्या सरकार को मालूम है कि रमजान के पहले न जाने की बात अखबारों में पाया नहीं हुई थी, इसलिये